

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

(IB) 56 (ND)/2017

CORAM:

**PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)**

**SMT. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
30.11.2017**

**NAME OF THE COMPANY: Steel India Corporation Vs. M/s Shree Radha
Raman Packaging Pvt. Ltd.**

SECTION OF THE COMPANIES ACT: 9 of IBC, 2016

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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Present: Mr. Sunil Kumar, RP

Ms. Anuradha, Advocate and Mr. P. S. Soni, PCS

ORDER

CA No. 342/2017 has been filed by the RP in this case stating that he has received no cooperation from the Ex-Director, Mr. Shyam Sunder Yadav and Ms. Sushma Yadav and their Auditors – M/s. Yudhvir Singh & Co. as they failed to provide Books of Accounts, Financial Statement ^{for the} Year ending 31.03.2017, nor the list of debtors and creditors. List of flat allottees be provided to be RP. Notice be effected on the concerned persons returnable on 7th December, 2017. Dasti ✓


**(S. K. Mohapatra)
Member (T)**


**(Ina Malhotra)
Member (J)**